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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 45/66/NCLT/AHM/2017**

**Coram:**

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017**

**Name of the Company:** Aquagel Chemicals (Bhavnagar) Pvt. Ltd.

**Section of the Companies Act:** Section 66 of the Companies Act, 1956

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	Mr. Manish R Bhatt	Advocate	Petitioner	Sanghani
2.	Mr. Karan Sanghani (M.R. Bhatt & Co.)	Advocate		

**ORDER**

Learned Senior Advocate Mr. M R Bhatt with Learned Advocate Mr. Karan Sanghani present for Petitioner.

Reply of petitioner filed.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

*Bikki Raveendra Babu*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 19th day of July, 2017.